NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

: CP/168/2016

PETITION NUMBER

:

NAME OF THE APPLICANT(S)

: CLINIPACE CLINICAL RESEARCH PVT LTD

UNDER SECTION

: 2(41)

S.No. Name (in Capital)

Represented by

Signature

S. HARI COI SI-WAN

ORDER

Shri S Harikrishnan, counsel for applicant present. It is observed that the resolutions passed by the holding company is not placed in the record. The counsel for the applicant is directed to place the resolutions of both the companies on file and submit his arguments on the next date of hearing. Put up on 12.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)